

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

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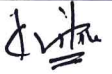
PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.206/252/HDB/2017
NAME OF THE COMPANY	Infinite Linked solutions Pvt Ltd
NAME OF THE PETITIONER(S)	Infinite Linked solutions Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Kritika Sharma	PCS	Kritika.S112@gmail.com 8179405974	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Ms. Kritika Sharma, Learned PCS for the Petitioner. The learned PCS submits that due to freezing of accounts of the Company, about 47 employees working in the company are not being paid salaries / wages from the month of October, 2017 onwards. The learned counsel is permitted to file Affidavit to that effect. Post the case on 15.12.2017 for consideration of interim direction.



MEMBER (Tech)



MEMBER (Judl)